

this dastardly incident. All these children were below the age of 20 years.

A case FIR No. 461/94 under section 3/4 TADA 4/5 ESA 302 RPC has since been registered at police station Gandhi Nagar and investigations are being carried out under the close supervision of senior Police Officers. The hand of the Khalistan Zindabad Force in this incident is suspected. Preliminary investigations have revealed that on the preceding night the vehicle was parked in the Digyana area where the explosive device is suspected to have been planted in the bus.

In this connection, I would also like to draw the attention of Hon'ble Members to an earlier incident in which a bomb blast had taken place in a mini bus on 16.7.1994 while it was on its way from Simbal to Jammu city, in which 7 persons were killed and 24 were injured. During investigations in that case it has come to notice that the Khalistan Zindabad Force, which has its roots in Punjab and receives directions from ISI, had planned to cause explosions in vehicles at crowded places etc., to create panic among the people and disturb peace and order in Jammu city. In this case, as a result of the investigation, eight persons have so far been apprehended. Two of these persons belonged to "Digyana" area of Jammu.

Government are fully seized of the situation and concerted efforts are being made by the Government to frustrate the evil designs of the militants and their mentors from across the border. Every effort will be made to apprehend the culprits responsible for such type of mindless and heinous crimes, maintain peace and communal harmony and to

provide protection and security to the life and property of the innocent citizens.

19.08 hrs.

VALEDICTORY REFERENCES

[English]

MR. SPEAKER: Hon. Members, this Session is the Eleventh Session of the Tenth Lok Sabha. It commenced on 25th July, 1994 and had 24 sittings lasting over 120 hours. During this period, nine Bills were introduced in the House and 14 Bills were passed.

Some of the important Bills passed by the House during the Session are:-

- (1) Constitution (Eighty-Fifth Amendment) Bill, 1994;
- (2) Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991;
- (3) Dr. Baba Saheb Ambedkar University Bill, 1994.

Among the financial business:-

- (1) The Demands for Grants in respect of Manipur;
- (2) Jammu and Kashmir Budgets for the year 1994-95;
- (3) Demands for Excess Grants for 1990-91 and 1991-92;
- (4) Supplementary Demands for Grants for 1994-95 (General);
- (5) Demand for Excess Grants for 1991-92 (Railways; and

[Mr. Speaker]

- (6) Supplementary Demand for Grants for 1994-95 (Railways) were passed.

In the form of Short Duration Discussions:

- (1) Damages due to floods in the country;
- (2) Problems of NTC-run textile mills;
- (3) Rise in prices of sugar

were considered.

The National Housing Policy, the 28th and 29th Reports of the erstwhile Commissioner of the Scheduled Castes and Scheduled Tribes and Fifth, Sixth, Seventh and Eighth Reports of the National Commission for Scheduled Castes and Scheduled Tribes were also discussed. The proclamation issued by the President in respect of Jammu & Kashmir for a further period of six months was approved. 480 questions were listed as Starred Questions out of which 69 were orally answered.

Written replies were given to the rest of the 411 questions. 4688 Unstarred Questions were also answered. Ten Statements on important matter were made by the Ministers *suo motu*. 102 matters were raised by the Members under Rule 377. As unlisted business, the JPC Report and Action Taken Report thereon, the matter relating to Hubli incident, the crisis in Wagon Industry, alleged entry of foreign media into India, threat to the security of India in view of the reported possession of Nuclear Bomb by Pakistan and matters relating to the cases under the Terrorism and Disruptive

Activities (Prevention) Act were discussed quite usefully and meaningfully.

Three Bills moved by the Private Members were discussed. One of them related to the facilities to members of families of victims of terrorist violence and another related to the enlargement of functions of the National Commission on Backward Classes. The Members evinced great interest in both these Bills.

This Session faced an impasse for many days. However, the wisdom and statesmanship of the Leader of the House and the Ministers, the Leader of the Opposition and other Leaders of Opposition Parties overcame that difficulty and helped in maintaining the prestige, dignity and efficacy of the Parliamentary System, for which they all deserve our thanks and congratulations.

So far, some proceedings in the House were being televised. Now within a radius of about twenty to thirty kilometres from here, all the proceedings of the House can be watched on the TV by the people. This arrangement is a step forward and a step in the direction ultimately to show all the proceedings of the House to all the people in the country. With new and more channels becoming available to I&B Ministry, it may become possible to show the proceedings of the Parliament and other Legislatures to all the people in the country. Nothing can be more important than making the policies, laws and passing the budgets for the country which takes place in the Parliament. What is done here influences the lives of all people for years together. Hence the information about all that takes place here should reach the people in the interest of good Government, Parliamentary System and the Democracy in the country. Many good things have been

done with maturity, understanding and affection shown by the Leader and Members of the Government and Leaders and Members of different Parties. This may also be done in an appropriate time in an appropriate manner by all concerned.

On the last day, the Prime Minister, the Parliamentary Affairs Minister, the Finance Minister and their colleagues heeded to the concern expressed by the Members and did all that was necessary in respect of the MPs Area Development Scheme and Funds for which I am sure all would be happy and grateful.

Charm of this system lies in the demonstration, action and understanding, vision and dedication shown by the Members and the Leaders in working in the Parliament. We would like to thank the officers, the Press and others for the unstinted cooperation given by them.

We would like to thank the Members for all the cooperation extended by them to me, to the hon. Deputy Speaker and other Members on the list of Chairpersons. We would like to thank the Members on the list of Chairpersons for the good work they have done. We would like to thank the Leaders of Parties and Ministers for the cooperation given to us. We would like to thank the Leader of the Opposition for the cooperation extended by him. We would like to express our gratefulness to the Prime Minister for the magnificent.

We wish a very happy meaningful interregnum to all the Members of the Parliament.

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): Mr. Speaker, Sir, this has been a trying but momentous

Session. Our commitment to process of debate and discussion was put to test.

India, which has the privilege of being the largest democracy in the world, was watched with bated breath by the world, as we tried to resolve a particularly difficult gridlock in our Parliament. That we were able to resolve the issue to the satisfaction of all goes to the credit of all. It was a success of the respect for the institution of parliamentary democracy that we have inherited from the first generation of our Parliamentarians, who not only won us freedom, but also laid the foundations of our democratic form of Government. We owe the depth of our commitment to the strength of their teachings. We had the benefit of watching those stalwarts and learning from them. It is incumbent on us here to ensure that we pass on the torch with as much glow in its flame to the younger generation. We have to set a similar example. I assure the House of the full cooperation of my Government in this.

Despite the difficulties encountered during the Session, it has been possible to complete some important legislative work. The Constitution Amendment Bill to include the Tamil Nadu Reservation Act in the Ninth Schedule was passed in both Houses with complete agreement among Members. This broad-based commitment among Members to the uplift of the under-privileged sections of the society is commendable and augurs well for the country.

I thank you, Mr. Speaker, Sir, for the patience and understanding with which you have guided the proceedings of this House, particularly during the turbulent stretches in this Session. But for your skills of persuasion, it would not have been possible for this House to return to

[Shri P.V. Narasimha Rao]

normalcy and enact so much legislative business. I also thank all hon. Members, the Leader of Opposition and the Leaders of other Opposition Parties for their contribution to the proceedings of this House during the Session.

I wish you all a comfortable recess and happy celebrations in the forthcoming festivals.

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, this charge of responsibility at the end of the Session would ordinarily have been performed by the Leader of my Party, Shri Atal Bihari Vajpayee or in his absence, Shri Lalji Advani. It is a very unfortunate circumstance that keeps them away from the House this evening. And it is fallen, Sir, to my lot, to fill that obligation. I cannot be in their shoes in any capacity in its sense. But, I would wish to share a few thoughts on this occasion.

Sir, the hon. the Prime Minister spoke of the – as indeed you did, Sir— tensions in this Monsoon Session. I do believe that this Session which is now about to conclude has been an exceptional Session.

The fabric of parliamentary consensus was stretched taut. That it did not tear – without doubt, Sir, as the hon. the Prime Minister has said – speaks for the strength and the resilience of the fundamentals of parliamentary democracy in our country. But I would be remiss in my duties if I did not place on record on behalf of the BJP our great sense of regard and our great sense of value that we place upon your wise counsel, upon your steering the institution of this House through those troubled waters.

[Translation]

Sir, sometimes, I think that the walls of this House are fully adorned with the harvest of our culture. There are many verses written on the walls of corridors and the House. It also appears to me that the Members have started ignoring the writings on the wall. It would be better if the Members read them and thus, ponder over them. On the 'Ayes' side wall, a good quotation has been written:

"Jaham Sumati Taham Sampati
Nana'

Jaham Kumati Taham Bipati
Nidana."

It applies to all of us. It will be my stupidity if I mean it by teaching the Members. I am also addressing myself. Shri Vidyacharan Shukla had called a meeting this afternoon in room No. 62 of this House. There also, a quotation is written which we read a number of times but forget simultaneously.

"Sangacchdhawan Sambaddhwam
Sanwomansani Jaitam."

There is no need to read the whole text, better if we pursue it.

Mr. Speaker, Sir, I got this opportunity due to a very tragic incident. I will not take much time. I would like to say that Monsoon Session was quite tumultuous, this House witnessed several ups and downs but ultimately harmony was restored and it is a good sign. I hope that it will prevail for a longer period. If BJP could not carry out its duties, we are solely responsible for it and you can hold us guilty. I would like to say that

it was not deliberate dereliction. I hope that such a total disregard of Parliamentary concurrence should not occur again, otherwise such crisis or incidents would by and large render her concurrence irrelevant.

Mr. Speaker, Sir, I thank you for giving me an opportunity to speak.

SHRI SHARAD YADAV (Madepura): Mr. Speaker, Sir today is the last day of this session and I would like to say that it was one of the most tumultuous Session. You are aware of the sentiments behind these tensions. I would like to say that being the last day of the Session, the atmosphere is changed. Perhaps we could not have got an opportunity to speak and express our views even on the last day of the Session, but you and the senior Members from opposition made efforts to end this tension and brought us back to take part in the proceedings of the House.

Mr. Speaker, Sir, at this juncture I would like to say that we raised an issue regarding the country's public property for which we have staged a walk-out as well. We resumed the House today itself. Your relentless efforts have brought us back. In this House we consider you as a responsible authority, representing the whole country. But so far as your efforts to bring us back are concerned they are still incomplete because revised ATR is yet to be presented here.

I would like to say that today is the last day of the Session. I feel that as the time passes on the one hand haplessness poverty and helplessness and on the other loot is increasing in the country whether it is village, town or city. Whether it is a Government of Delhi or

any State when I mention the word Government... (*Interruptions*) whether it is a Government of Bihar or the Centre, today public property worth thousands of crores of rupees have been lost in speculation market (Satta Bazar). This Action Taken Report was on the security scam. In villages, no one raised any objection on the decision given by Panchayat in any case but here the highest Panchayat of this country, the Parliament, had given a decision unanimously which has created this tension. Now we are going back to our constituencies. Mr. Speaker, Sir, your as well as our colleagues' all out efforts have restored harmony in this House. It is a good thing. But this House is not a piece of decoration that it will have to maintain decorum and decency at all costs, in spite of a scam or erroneous incident taking place in the country we can not reach any conclusion.

Mr. Speaker, Sir, if we will not reach any conclusion or even fail to find a clue in such accidents and such things keep on going in the same way then what will be the importance of taking oath to abide by the Constitution of the country. This is our Parliament, the highest Panchayat of our democracy we have taken here oath to protect the Constitution but every now and then we have broken this pledge. You all will consider it and even the ruling party cannot deny that a scam worth thousands of crores has taken place. We are not able to satisfy the people of our country on this matter. Although we can praise each other before parting but I really feel ashamed as to what reply could be given to people on this issue when we return to our respective constituencies (*Interruptions*). You may shout as loud as you wish but you cannot stop me from saying this. You cannot gag me.

[Shri Sharad Yadav]

I would like to say that we should introspect ourselves and realise that thousands of crores of rupees have been lost. Crores of people, who have elected us to the Parliament and we cannot tell them to who are the persons involved in this scam. Although we have taken oath to abide by the Constitution but the people involved in this scam could not be identified. Now sugar scam has also taken place.

Mr. Speaker, Sir, I am telling all this with a hope that we will definitely take these decisions in the ensuing winter Session, which we had not been able to take in the present session. With these words we take leave of the House.

This was not the only issue before the House. Several other important issue were also taken up and debated. I would like to make a special mention of the law enacted for the backward classes in Tamil Nadu. Earlier in 1952, the agitation launched by Tamil Nadu had benefited the poor people all over the country but this time it has been limited to Tamil Nadu itself. I wish that it should be extended to other parts as well.

Mr. Speaker, we have taken up several important issues. Although we could not succeed in reforming the electoral system during this three-day Session. Some of our colleagues differed on the issue and thus we could not avail the opportunity given to us.

Mr. Speaker, Sir, I praise you for your persistent efforts to resolve the impasse created in the House and bringing the opposition back for restoring order and dignity of the House. Although at times the atmosphere became tense

but it was merely due to ideological differences and not antagonism. We had an intention to build-up the nation and it will prevail in future also. This time we are returning empty handed but it will not be so in next Session. We will definitely take up important issues in the next Session for the benefit of common man of the country. A correct ATR will be presented which will tell every one that corruption and loot cannot go on in India and this practice should be curbed.

Mr. Speaker, Sir, on behalf of my party and myself, I seek your forgiveness if any Member has felt ill of anything said by Members of my party. That would have been said in a gust of anger or in tension and not intentionally. I thank you and all the Members as well on this last day of the Session.

With these words I thank you for giving me a chance to speak and congratulate you for your efforts.

• [English]

SHRI SOMNATH CHATTERJEE (Bolpur): Mr. Speaker, Sir, in a sense, this Session has been a unique one. It is because, probably, for the first time, almost the entire Opposition remained out of the House for quite a few days. But, Sir, speaking for my Party, I can assure you that our temporary dissociation was to give expression to our sincere commitment to the principles of Parliamentary democracy and for the reiteration of the principle of Ministerial accountability.

Sir, the issue that was taken up by us was not unjustified, was proved ultimately by the fact that the Government's agreement to re-consider it, revise it and submit it again. But, Sir, I shall be failing in my duty if I do not convey

our sincerest gratitude to you, Sir, in the way you tried to uphold the dignity and the prestige of the Lok Sabha and Parliament and the sincere efforts made by you in trying to bring an end to the impasse which was created. How it was created, I need not go into that today. I am sure but for your kind intervention and efforts we would not have been able to be here today and end this Session of this House in this spirit as we find ourselves today.

Sir, what had happened for a few days and the way it ended shows the inner strength of this House and the inner strength of Parliamentary democracy in this country. There was no motive to wreck the institution. The object was to strengthen the institution, I can assure you, Sir. I am sure, our paths may be different sometimes; our ways of doing things may not be liked by everybody, but, I am sure, Sir, that at least, you will agree that whatever Opposition tried to do those days was actuated by a sincere motive of strengthening the system. One may not agree with us but we were actuated by sincerity – sincerity of purpose and our commitment to the principles of our Constitution.

Yes, Sir, the few days that we had been able to participate, very many important issues had been discussed in a short span and I was admiring the way you had tried to accommodate our views. It is because, in the name of discussing unlisted business, Sir, you had allowed some of the important issues to be raised. I do not use unparliamentary expression here.

But that helped us certainly because there was no time to have regular discussions under Rules 193 or Rule 184.

But as we all know, there are many many issues and I know, which you also wanted us to discuss, namely the Eighth Five Year Plan, issues like the Population Policy, the Electoral Reforms, which are very vital and necessary to be properly discussed and fully discussed. Also we have been very keen to discuss in greater details about the sickness of the industry, about the price rise, about the new Economic Policy, Telecom Policy, etc.

Last but not least was the still unfinished discussion on the sugar scandal, if I may use the expression. I am sure, we shall get fuller opportunity in the next Session.

I cannot conclude without again expressing our sincerest thanks to you, Sir, and, with all the difficulties that we had in sometimes, tackling some of our hon. Ministers, I express my thanks to them also for the ultimate spirit of accommodation.

Of course, we are happy that we could spend two hours outside the House with the hon. Prime Minister one evening, and ultimately he had condescended to do. I am sure that he has put reason into the heads of his colleagues who are a little stiff. I am sure, now that the hon. Prime Minister, having accepted the position that the Report was not a correct Report, it needs revision, it needs re-consideration, will come with the next Report which will be acceptable to all. If necessary, I request him to do a little revision, not to leave it to one or other of his Ministers and make a hush of it.

With these words and with a hope that our next Session will be more fruitful and will be able to meet the urges and aspirations of the people and be equal to the task that the people of India want us to perform, I thank you.

[Translation]

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker, Sir, this Monsoon Session began with tension and turmoil but I am glad to say that it is a sign of our Parliamentary system and your powers of conducting the proceedings of the House. Several important laws were enacted, and discussions and issues were taken up in this House during the last week.

Earlier when tension arose in this House and we staged a walk out, I found one thing that even the ruling party was concerned over the conspicuous absence of opposition. They all discussed this matter in Central Hall and outside the House that this problem should be solved at the earliest. This House functions with the help of both, the treasury benches as well as opposition parties. We should cooperate with each other. It is in conformity with our high democratic ethos and we should maintain it.

At this time of adjournment of the session I would like to emphasize that we should introspect our souls to find out mistakes and weaknesses so that we may take a cue from them and stall recurrence of such things, only then the House will function systematically and smoothly. This House contributes in progress of the country. Whenever there had been a problem or challenge before the country, this House took unanimous decisions which had bearing on the polity of the country. We all are representatives of the public and reflect over their sorrows, problems, urges, aspirations and faith in the system. Therefore differences in opinion and hot debate can be there. It is also a power of Parliamentary system.

All our colleagues have pointed out that sometimes your role is very harsh

in this House but it is for the smooth functioning of the House. You have proved your responsibility effectively. We are also one with you in this matter. You have solved this problem in a very effective manner and the whole House is grateful to you for that. Your decision was accepted by the whole House unanimously. On behalf of my party and myself, I thank you for it. It is a big achievement and your contribution is really important.

The Prime Minister also made a significant contribution in this matter. In the very first meeting convened by you, Prime Minister open-heartedly accepted some shortcomings. He said that he would accept the decision taken by the House and the Speaker on the matter. All these things ultimately solved the problem. Members from opposition parties have also shown perfect understanding to resolve this dead lock. I do not want to raise another issues at this juncture. Our administration is plagued with certain weaknesses. Our society and Administration is facing several challenges.

Just now terrorism was being debated which has posed a big challenge before the country. Corruption is the second big challenge. We have to boost the progress of the country and fulfil the aspirations of the public. We have to work for alleviation of poverty and unemployment. Our society should progress on the tenacles of justice, equality and self-respect.

I hope that this Parliament will always remain reflective institution of the sentiments and aspirations of our people. Our country and democratic system will be strengthened by the contribution made by the Parliament and country will progress tremendously with a renewed buoyancy.

[English]

SHRI M.R. KADAMBUR JANARTHANAN (Tirunneveli): Sir, first of all on behalf of the people of Tamil Nadu and on behalf of our AIADMK party, we profoundly, from the bottom of our heart, thank the hon. Prime Minister and very veteran leader, irrespective of the party to which he belongs.

This is my tenth year in Parliament. In every village, wherever I go for a marriage or for anything else. I find that the link between Parliament and the people is very close. They ask me what Parliament does for them. It does not matter whether the number is 38 or 540. What matters is the people, for the Indian Parliament. We have proved it.

We express our thanks on behalf all our Party leaders from Tamil Nadu. As Shri Chandra Jeet Yadav has said, party is immaterial and irrespective of the party to which they belong, we thank all the leaders.

Therefore, I thank all the leaders in Parliament, particularly the Prime Minister again. He has given us only Rs. 1 crore. But every ordinary man is looking towards Parliament and the various schemes under which so many crores of rupees are spent. So, that amount of one crore has touched the hearts of our people very much and I thank the Prime Minister once again. We pray to God that in future nature will help us with a good monsoon and we hope that in the next Budget we may get one more crore of rupees! I pray to God and nature on behalf of the people of Tamil Nadu to give the Indian Parliament and the country the best of peace and prosperity.

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Sir, on behalf of the Telugu Desam Party, we express our sincere thanks for the untiring efforts you have made to resolve the deadlock which was unprecedented in the annals of the Lok Sabha.

As you have mentioned, we could transact some important items of business. At the same time, we are returning with a slight disappointment that we could not discuss very important items. We hope that we could be able to transact such important items, which are very essential, at least in the coming Session.

I once again thank you with all sincerity for your strenuous efforts. You had convened the meetings a number of times without any tiresomeness and ultimately succeeded in bringing an understanding which has gone a long way in increasing the dignity and prestige of this House.

[Translation]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Speaker, Sir, in absence of leaders of my party, I on behalf of myself and my party thank you for enacting so many good laws and important works taken up in this House. Constitution of India has been amended to encourage the participation of poor and backwards in the Government. Several other important works have also been done.

An impasse was created in this House and you have made strenuous efforts to end it. Thus we came back to take part in the proceedings of the House. I will thank the hon. Prime Minister and leaders of all the political parties for maintaining the dignity of democracy. We have raised those issues

[Shri Ramashray Prasad Singh]

in the interest of common people and for strengthening democracy. It will be better and in interest of democracy that Prime Minister would solve these issues properly. People who believe in democracy and democratic values should be brought forward so that people of the country could feel that no criminal is spared in democratic system.

With these words I thank you for allowing me to speak and hope that Members who were not given an opportunity to speak will be given a chance to speak in next Session.

With these words I conclude.

SHRI SATYNARAYAN JATIYA
(Ujjain): Mr. Speaker, Sir,

Sansad ke varshakaleen satra ka ho
raha avasaan,

Karyavaahi ke dauran, aye kai vyavdhan,

Aaye kai vyavdhan, Sadan mein,

Jansamasyaon se, Sarkar ko avgat
karaya,

Adhyakshji, abhari hain, hum aapke,

Jis vidh sadan punah karya mein aaya,

Thank you.

Sansadiya kshetra vikas nidhi ko
sunishchit karvaya.

With these lines;

Gaye Sneh ke geet, geet se jale deep,
deep se deep jalaye, antar se antar ka,
antar nahin kuchh antar reh jaye,

[English]

MR. SPEAKER: The Members may
please stand up for *Vande Matram*.

18.54 hrs.

NATIONAL SONG

The National Song was played.

MR. SPEAKER: The House stands
adjourned *sine die*.

18.56 hrs.

*The Lok Sabha then adjourned
sine die.*